

DIVISION BENCH  
COURT - I

**S-17**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS NEW R. B. COKE & COAL PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearances (via video conferencing/physically)**

**ORDER**

1. None appears for the parties.
2. Post this matter on **17/05/2024**.

**Court Officer**